

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
TP (IBC)/6(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

ENMARCON AG

.....Applicant

VS

GALAXY MALL PRIVATE LIMITED

.....Respondent

Order delivered on: 08/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha Shah, Adv.

For the Respondent : Proxy Mr. K Parth, Adv.

ORDER

Proxy Counsel for the respondent seeks adjournment. Ld. counsel for applicant stated that last order is complied.

List for further consideration on 07.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)